

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1097

DATED:- 3/12/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary	002 T.E.	007 O.E.	008-Elect. Chages	014 POL	641-Pensionary charges (NPS)
1	Pr. D&S Judge, Udhampur	---	0.70	---	---	---	---
2	Ist. Addl. D&S Judge, Baramulla.	---	0.50	---	---	---	---
3	Addl. Distt. Judge (Matrimonial Cases) Jammu.	---	---	---	0.084	---	---
4	4 th Addl. D&S Judge, Srinagar.	20.00	0.60	---	---	---	---
5	Spl. Judge, Anti-corruption (CBI Cases) Srinagar.	20.00	1.00	0.20	---	0.30	0.30
6	C.J.M. Kathua.	---	---	---	0.084	---	---
7	Sub Judge, Jammu.	---	0.80	---	---	---	---
8	Sub Judge, Bijbehara.	10.00	0.60	0.20	---	0.20	0.15
9	Spl. Mob. Mag. Anantnag.	10.00	---	0.15	---	---	0.30
10	Spl. Mob. Mag. Kathua.	15.00	0.60	0.15	---	0.20	0.40
11	P&T Magistrate, Jammu.	---	---	---	0.05	---	---
12	Munsiff, Aishmuqam.	10.00	---	0.15	---	---	---
13	Munsiff, Mahore.	15.00	---	---	---	---	0.40
14	Munsiff, Kulgam.	---	---	0.20	---	---	0.20
15	Munsiff, Anantnag.	---	---	0.15	---	---	---
16	Munsiff, Ukhral.	---	---	---	---	0.20	---
17	Munsiff, Bholderwah.	---	---	---	---	---	0.10
18	Munsiff, Sumbal.	20.00	0.10	---	---	---	---
19	Asstt. Commr. (Rev) Kishtwar.	2.70	---	---	---	---	---
20	Addl. Distt. Mag. Kishtwar	0.10	---	---	---	---	---
21	Tehsildar, R.S.Pura.	1.50	---	---	---	---	0.25
22	Addl. Mob. Mag. Kralpora	4.00	---	0.20	---	0.20	0.40
23	Tehsildar, Tangdhar(Karnah)	2.10	---	---	---	---	0.18
24.	3 rd . Addl. Munsiff, Srinagar.	10.00	---	---	---	---	0.40

By Order.

(Signature)
Deputy Registrar (Acctts) 3/12/18

No: 46268-309/AC Dated: 3/12/2018

Copy forwarded to the:-

- 1 Pr. D&S Judge, Udhampur.
- 2 Addl. Distt. Judge, (Matrimonial Cases) Jammu.
- 3 Ist. Addl. D&S Judge, Baramulla.
- 4 4th Addl. D&S Judge, Srinagar.
- 5 Spl. Judge, Anti-corruption (CBI Cases) Srinagar
- 6 C.J.M. Kathua
- 7-8 Sub Judge, Jammu/Bijbehara.

Contd....2nd

- 9-10. Spl. Mobile Magistrate, Anantnag/Kathua.
11. P&T Magistrate, Jammu.
- 12-18. Munsiff, Aishmuqam/Mahore/Kulgam/Anantnag/Ukhral/Bhaderwah/Sumbal.
19. 3rd. Addl. Munsiff, Srinagar.
20. Asstt. Commissioner (Rev) Kishtwar.
21. Addl. Distt. Magistrate, Kishtwar.
22. Addl. Mobile Magistrate, Kralpora.
- 23-24. Tehsildar, Tangdhar(Karnah)/R.S.Pura
25. Treasury Officer, Saddar Try. Srinagar.
26. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 27-42. Treasury Officer, Udampur/Baramulla/Kathua/Bijbehara/Anantnag/Aishmuqam/Mahore/
Kulgam/Ramsoo/Anantnag/Bhaderwah/Sumbal/Kishtwar/R.S.Pura/Kralpora/Tangdhar.
.... For inf. and necessary action.
43. Order Book.

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Deputy Registrar (Acctts) 27/7/18
